

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.215
Appeal/2(AHM)2022

Proceedings under Section 252(3)

IN THE MATTER OF:

Jitendra Harilal Mehta & Ors
(Index India Pvt Ltd)
V/s
Registrar of Companies, Gujarat & Anr

.....Applicant

.....Respondent

Order delivered on: 02/05/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Dhiren Dave, Adv.
For the Respondent : Mr. Kunjal Dalal, PCS for R-2.
For the RoC : Ms. Rupa Sutar, Dy. RoC

ORDER

Heard Ld. Counsel for the applicant & RoC.

Order is reserved.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)